

**GOVERNMENT OF MEGHALAYA
POLITICAL DEPARTMENT**

ORDER

No. POL.75/2020/PtI/13

Dated: Shillong the 21th April, 2020

In compliance with the guidelines of the Ministry of Home Affairs, Government of India vide Order No. 40-3/2020-DM-I(A), dated 15th April, 2020 and amendments thereof, the following list of Essential Goods are allowed for sale throughout the State of Meghalaya. The Deputy Commissioners will continue to regulate the opening of shops for sale of these notified Essential Goods to ensure social distancing.

All Deputy Commissioners, except the Deputy Commissioner of East Khasi Hills District, may add items to this list by an Order with due intimation to the Political Department based on the MHA Order cited above. Deputy Commissioner, East Khasi Hills may add items to this list only after approval of the Political Department.

All Deputy Commissioners to also take note of Para 4 of the Revised Consolidated Guidelines of MHA dated 15th April, 2020 which is quoted below:

“(i) State / UT Governments shall not dilute these guidelines issued under the Disaster Management Act, 2005, in any manner, and shall strictly enforce the same.” and

“(ii) State / UT Governments, may, however, impose stricter measures than these guidelines as per requirement of the local areas.”

ESSENTIAL COMMODITIES

1. Rice
2. DAL: Gram Dal, Turdal, (Arhar), Urad Dal, Moong Dal, Masoor Dal
3. Dried Matar / Yellow Peas
4. Gur
5. OIL: Groundnut Oil, Mustard Oil, Vanaspati Oil , Soya Oil (Refined Oil), Sunflower Oil, Palm Oil
6. Onion
7. Potato
8. Salt
9. Sugar
10. Tea / Coffee
11. Milk
12. Tomato
13. Wheat (Maida, Suji, Atta)
14. Alcohol-based floor cleaners
15. Hand Sanitizers
16. Liquid Soaps / Handwash
17. LPG (Commercial)
18. LPG (Domestic)
19. Mask (2 Ply, 3 Ply and N95)
20. Petrol & Diesel
21. S.K. Oil

ESSENTIAL ITEMS (GENERAL)

22. Medical Supplies (including cough and cold remedies)
23. Baby Care (Infant Formula, baby food, diapers, skin care, etc)

24. Bakery Items
25. Baking Powder
26. Biscuits
27. Battery Cells
28. Beetle Nut & Beetle Leaves
29. Broom
30. Candles
31. Disinfectant
32. Emergency light / torches
33. Exercise Books
34. Food Supplements
35. Health & Nutrition (Health Food & Nutrition Drinks)
36. Home Hygiene and Healthcare Products (Toiletries, Sanitary napkins, detergents, shaving blades / razors, shampoo)
37. Honey
38. Matchbox
39. Mosquito Repellents
40. Office Stationery Items (Paper, pens, pencils, etc including printer cartridges / toners)
41. Oral Hygiene Products (Toothbrush, dental floss, etc)
42. Pet Supplies
43. Senior citizen care items
44. Spices and masalas
45. Surface Cleaners
46. Umbrella / Raincoat
47. Yeast

ESSENTIAL ITEMS (Fisheries)

48. Fish
49. Fish Feed :- Rice bran, Oil cake
50. Fish Seed
51. Fish Manure
52. Lime

ESSENTIAL ITEMS (Animal Husbandry & Veterinary)

53. Animal feed & fodder including raw materials like maize & soya
54. Eggs
55. Live Chicks
56. Meat
57. Milk Products (Butter, Ghee, Paneer, Curd, etc)
58. Vaccine & Medicine for animals and pets

ESSENTIAL ITEMS (Agriculture & Horticulture)

59. Bio Pesticides/ Bio Fungicides
60. Fruits, Vegetables & Agricultural products

61. Machineries & Equipment: - Tractor, Power Tiller, Pump set, Sprayers etc.
62. Organic Manure :- Farm Yard Manure (FYM), Vermicompost, Bone meal, etc. & Bio Fertilizer
63. Planting Material/ Seedlings
64. Seeds
65. Tools & Implements: - Khoh-Star, Mohkhiew, Watering Can, Falcon Tools Set, Khurpi etc.



(Shri M.S. Rao, IAS)

Chief Secretary


Government of Meghalaya

Memo POL.75/2020/PtI/13

Dated: Shillong the 21th April, 2020

Copy to: -

1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
5. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.
6. The Private Secretary to Chief Secretary, Government of Meghalaya for favour of information of the Chief Secretary.
7. The Additional Chief Secretaries/Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department, Government of Meghalaya.
8. The Director General of Police, Meghalaya, Shillong for favour of information and necessary action.
9. The Director, Information and Public Relations for wide publicity of the Order.
10. The Director of Health Services (MI)/MCH&FW)/Research), Meghalaya, Shillong.
11. The Director All India Radio for wide publicity of the above Order.
12. The Director, Doordarchan Kendra Shillong for wide publicity of the above Order.
13. The Secretary Autonomous District Councils.
14. All Deputy Commissioners, Shillong/Nongstoin/Mawkyrwat/Jowai/Khliehriat/ Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.
15. All Superintendents of Police, Shillong/Nongstoin/Mawkyrwat/Jowai/Khliehriat/ Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.
16. The Chief Executive Officer, Municipal Board, Shillong / Tura / Jowai / Resubelpara.


Secretary to The Government of Meghalaya
Political Department